

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-109
New IA/2878/2020
in
IB-236(ND)/2020

IN THE MATTER OF:

LIC Housing Finance Limited

Vs.

K V Developers Private Limited

....FINANCIAL CREDITOR

....CORPORATE DEBTOR

SECTION

U/s 7 IBC code 2016

Order delivered on 31.08.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/FC : Mr. PardeepDahiya, Mr. Rhea Luthra Advocate

For the Respondent/CD :

For the Intervener :

ORDER

IA-2878/C-III/ND/2020 filed in IB-236/ND/2020 :-

The Counsel for the Applicant/Financial Creditor is present. The prayer is to list the main matter i.e., IB-236/ND/2020 for the purpose of hearing, the I.A. is **allowed**. The Registry is directed to list the main matter i.e., IB-236/ND/2020 for the purpose of further consideration.

List the matter on 25.9.2020.

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(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

-sd-

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)